National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 128 | ALD 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: JEKPL PUT Ltd VIS JOGIPL PUT Ltd
SECTION OF THE COMPANIES ACT/1&B CODE: 7 of I&B Code of 2016

SI. NO. Name Designation Representation Signature

1. ANIL KUMAR PCS Proxy For RP Awiff.

2. Rahul Agarwal Advocate A JEKPL Debtor Rahultgamal

CP NO.(IB)128/ALD/2017

Sh. Anil Kumar, PCS for the RP for JEKPL. Sh. Rahul Agarwal, Advocate for the Corporate Debtor Company.

The attention of the applicant is further drawn to the provision of Section 11(a) read with section 65 of the I & B Code, 2016 to satisfy and to convince this Court, on eligibility to file the present petition and on its maintainability, failing which the Court may pass consequential order.

The matter be listed on 4th December, 2017.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)